

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.4039 of 2026**

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Abhishek Singh Son of Manoranjan Prasad Singh, Resident of Ward No. 11,  
Kurwa Bishunpur Chand, Jahangirpur Sham, P.S.- Desari, District- Vaishali.

... .. Petitioner/s

Versus

1. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
2. The Additional Chief Secretary, Education Department, Government of Bihar, Patna.
3. The Principal Secretary to Governor, Governors Secretariat Bhawan, Raj Bhawan (Lok Bhawan), Patna- 800022.
4. The Officer on Special Duty (Judicial), Governors Secretariat, Bihar, Raj Bhawan (Lok Bhawan) Patna- 800022.
5. The Member Secretary-Cum-State Project Director, Bihar State Higher Education Council, Bihar, Patna.
6. The Patliputra University, Patna, through its Registrar, Old Bypass road, Kanakrbagh, Patna 800020.
7. The Vice-Chancellor, Patliputra University, Old Bypass Road, Kanarbagh, Patna.
8. The Bihar Institute of Law, through its Principal, Ashiana More, Patna- 800014.

... .. Respondent/s

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**Appearance :**

For the Petitioner/s	:	Mr.Dr. Ranjeet Kumar, Adv. Mr.Rohan Sinha, Adv. Mr.Kanishk Kaustubh, Adv. Ms.Lakshmi Kumari, Adv. Mr.Ankesh Kumar Sinha, Adv. Mr.Rajnish Prakash, Adv.
For Respondent nos. 3 & 4 (Chancellor)	:	Mr.Amish Kumar, Adv.
For Respondent no. 8(BIL):	:	Mr.Siddhartha Prasad, Adv. Mr.Om Prakash Kumar
For Respondent nos. 6 & 7 (University)	:	Mr.Dr. Anand Kumar
For Respondent nos. 1, 2 & 5	:	Mr. Manish Kumar, Government Pleader (4) A.C. to G.P. (4)

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**CORAM: HONOURABLE MR. JUSTICE ALOK KUMAR SINHA**  
**ORAL ORDER**

5     18-05-2026                     In the previous order dated 15.05.2026, the names of the learned counsels, who had appeared on behalf of the parties and had assisted the Court, are not appropriately reflected and therefore just to correct that part, this case has been listed today under the heading ‘To be Mentioned’ through Video Conferencing.

2. In view of aforesaid, in place of “Heard the parties”, the following should be read in the order dated 15.05.2026:

“Heard learned counsel Dr. Ranjeet Kumar, assisted by Mr. Rohan Sinha, Advocate, Mr. Kanishk Kaustubh, Advocate, Ms. Lakshmi Kumari, Advocate, Mr. Ankesh Kumar Sinha, Advocate, and Mr. Rajnish Prakash, Advocate for the petitioner, learned counsel Mr. Amish Kumar for respondent nos. 3 and 4 (Chancellor), learned counsel Mr. Siddhartha Prasad, assisted by Mr. Om Prakash Kumar, Advocate for respondent no. 8 (Bihar Institute of Law), learned counsel Dr. Anand Kumar for respondent nos. 6 and 7 (University), and Mr. Manish Kumar, learned Government Pleader No. 4, assisted by A.C. to G.P. (4) for respondent nos. 1, 2 and 5”.

3. The order dated 15.05.2026 shall stand



corrected/modified to the above extent only. Rest of the order dated 15.05.2026 will remain the same.

4. Put up this case on 07.08.2026.

**(Alok Kumar Sinha, J)**

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